

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5847

ANSWERED ON:29.04.2015

UNACCOUNTED FUNDS IN EDUCATION SECTOR

P. Shri Nagarajan;Senthilnathan Shri PR.;Udhayakumar Shri M.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Special Investigation Team (SIT) has discussed ways to detect, curb and discover illegal wealth finding its way into educational institutions from schools to colleges across the country;
- (b) if so, the details thereof and the outcome of the discussion; and
- (c) the steps taken by the Government to curb use of unaccounted funds in the education sector?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The matter has been discussed by Special Investigation Team (SIT), constituted by the Ministry of Finance, Department of Revenue, in pursuance of the order of the Hon'ble Supreme Court. The SIT submits reports to Hon'ble Supreme Court from time to time with respect to matters before it.

(c) As per the notification issued by the Ministry of Finance, Department of Revenue, SIT has been charged with the responsibility of preparing a comprehensive action plan, including the creation of necessary institutional structures that can enable and strengthen the country's battle against generation of unaccounted monies, and their stashing away in foreign banks or in various forms domestically.